

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 79(ND)15  
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Rishu Monga V/s. M/s. Big Brands Research Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ANURAG TALWAR	R. ADV	Petitioner	[Signature]
2.	MR. ANIL Bhatia	Adv	"	
3.	MR. NARAYAN SINGH	Adv	"	
4.	Ms. VIDUSHI	Adv	Respondent	Signature
5.	Mr. Bijender Singh	Adv	"	Signature

ORDER

Re-notify the matter on 31.08.2016 at 10.30 a.m.

sdi-  
(Ina Malhotra)  
Member Judicial

sdh  
(R. Varadharajan)  
Member Judicial